

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.325
42/241/242/ND/2019

IN THE MATTER OF:

Mr. Gagan Mehta

.....APPLICANT/PETITIONER

Vs.

M/s. Stallen Infrabuild Pvt. Ltd. & Anr.

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 28.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

:


For the Respondent

: Advs. Shikhil Suri, Mrs. Madhu Suri, Ms. Jyoti Suri
Ms. Nikita Thapar for R-2.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **18.11.2022.**


(Madhu Narula)
Court Officer (Court III)